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Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2009 (Amendment of the Schedule).

SHRI K.C. SINGH 'BABA' (NAINITAL-UDHAMSINGH NAGAR): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted.

SHRI K.C. SINGH 'BABA' : I introduce the Bill.

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